

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2016**

**Dated : 1<sup>st</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Telangana Offset Printers Association .... Appellant(s)  
Versus  
Telangana State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy R-1

Mr. Rakesh K Sharma  
Mr. Nishant Sharma for R-2 & R-3

**ORDER**

List this matter for hearing on **10.07.2019** as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)  
Technical Member**

*vt/pk*

**(Justice Manjula Chellur)  
Chairperson**